

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1139
TO BE ANSWERED ON 08.02.2019

TAKE HOME RATION (THR) SCHEME

1139. SHRI RABINDRA KUMAR JENA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Ministry has assessed the impact of the pilot programmes on conditional cash transfer to meet Integrated Child Development Services (ICDS) nutrition goals and if so, the details thereof;
- (b) whether any irregularities have been noticed in the implementation of ICDS's Take Home Ration (THR) Scheme and if so, the details thereof;
- (c) the number of pregnant, lactating women and children who have been benefited under the said scheme; and
- (d) whether the scheme has met its set targets to improve maternal and child health and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a): No such pilot programme on Conditional Cash Transfer has been taken up by the Ministry.
- (b): Anganwadi Services under Umbrella Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme implemented by States/UTs across the country. The responsibility for implementation of Anganwadi Services including providing Take Home Ration (THR) and management thereof rests with States/UTs. The complaints received in respect of irregularities/corruption in implementation of Anganwadi Services and in providing THR are forwarded to concerned States / UTs for taking appropriate action. Reports on complaints which are serious in nature are sought from State Government/UT Administration.
- (c): The details of the number of pregnant, lactating women and children who have been benefited under Anganwadi Services Scheme are at **Annexure**.
- (d): The Anganwadi Services under the Umbrella ICDS scheme provide six (6) services to the beneficiaries, i.e., children below 6 years, pregnant and lactating mothers. These services are supplementary nutrition, health and nutrition education, pre-school education, immunization, health check-up and referral services. The scheme is universal and open to all eligible beneficiaries without any economic or other criteria. There are 14 lakh approved Anganwadi Centres out of which 13.70 lakh Anganwadi Centres are operational. More than 9 crore beneficiaries are availing this scheme. This scheme has helped in improving the maternal and child health as reflected in the data captured by National Family Health Survey-4.

**Annexure refer to Lok Sabha Un-starred Question No. 1139 dated on 08.02.2019
Anganwadi Centres Sanctioned and Operational & Children P&LM beneficiaries under Anganwadi Services
Scheme Quarter Ending 31 December 2018**

Sl. No	State/UT	No. of Anganwadi Centres		Beneficiaries of Supplementary Nutrition				
		Sanctioned	Operational	Children (6 months - 3 years)	Children (3 - 6 years)	Total Children (6 months - 6 years)	Pregnant & lactating Mothers (P&LM)	Total Beneficiaries (Children 6 mo-6 years plus P&LM)
1	Andhra Pradesh	55607	55607	1504122	870112	2374234	619425	2993659
2	Telangana	35700	35634	950000	550000	1500000	400000	1900000
3	Arunachal Pradesh	6225	6225	92437	96623	189060	24517	213577
4	Assam	62153	62153	1450009	1569370	3019379	594296	3613675
5	Bihar	115009	97231	2458176	3511680	5969856	1404672	7374528
6	Chhattisgarh	52474	51212	1218800	997200	2216000	493800	2709800
7	Goa	1262	1262	36098	16898	52996	14637	67633
8	Gujarat	53029	53029	1973008	1742680	3715688	823655	4539343
9	Haryana	25962	25962	574548	254036	828584	257996	1086580
10	Himachal Pradesh	18925	18925	242255	155857	398112	96365	494477
11	Jammu & Kashmir	31938	29599	410165	388285	798450	159690	958140
12	Jharkhand	38432	38432	1676737	1067818	2744555	718337	3462892
13	Karnataka	65911	65911	2314824	1633913	3948737	895465	4844202
14	Kerala	33318	33244	350488	374165	724653	300218	1024871
15	Madhya Pradesh	97135	97135	3374717	3262856	6637573	1415163	8052736
16	Maharashtra	110486	110219	2618757	2609326	5228083	975064	6203147
17	Manipur	11510	11510	163401	177583	340984	67208	408192
18	Meghalaya	5896	5896	218879	251887	470766	76728	547494
19	Mizoram	2244	2244	72283	82939	155222	28150	183372
20	Nagaland	3980	3980	142188	145408	287596	45662	333258
21	Odisha	74154	72587	1871082	2047340	3918422	725129	4643551
22	Punjab	27314	27279	395846	275650	671496	186289	857785
23	Rajasthan	62010	61974	1638725	977381	2616106	875426	3491532
24	Sikkim	1308	1308	14500	10000	24500	5800	30300
25	Tamil Nadu	54439	54439	1743313	650930	2394243	665067	3059310
26	Tripura	10145	9911	155005	189854	344859	71074	415933
27	Uttar Pradesh	190145	187997	8524650	5412225	13936875	3637854	17574729
28	Uttarakhand	20067	20067	426531	158275	584806	169230	754036
29	West Bengal	119481	116047	3076600	3132449	6209049	1327924	7536973
30	A & N Islands	720	720	7777	2791	10568	2621	13189
31	Chandigarh**	450	450	20667	25221	45888	7209	53097
32	Delhi*	10897	10897	300462	129349	429811	112888	542699
33	Dadra & N Haveli	302	302	8888	10475	19363	3523	22886
34	Daman & Diu	107	107	2762	2388	5150	1451	6601
35	Lakshadweep	107	107	2607	843	3450	1148	4598
36	Puducherry	855	855	24210	2596	26806	9157	35963
	All India	1399697 [1400000 earlier saned. by GOI]	1370457	40055517	32786403	72841920	17212838	90054758

Based on State/UTs level consolidated report.

*253 AWCs surrendered by NCT of Delhi accepted in MWCD vide order no.11-33/2015-CD-I Dated 16 November 2018.

** 50 AWCs surrendered by Chandigarh Administration accepted in MWCD vide order no.11-33/2015-CD dated 21 Dec., 2018.
